

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DMB PAPER MILLS PRIVATE LIMITED Date of Commencement of Liquidation: 30-08-2023; List of Stakeholders as on Date: 20-11-2023; Name of IP: Mr. SHREYANSH JAIN; Process Number: 1; Last 5 digitof registration number: 12727

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		2823852		2823852				NA
3	Secured financial creditors		753972467		728075522		25896945		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)		166866432		110658530		56207902		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total			923662751		841557904		82104847		